

Action Taken Report

In the matter before the Hon'ble NGT Order O.A No. 481/2019 General Secretary, Azad Hind, Mazdoor Sena, Surat Vs State of Gujarat.

Direction: “ Gujarat state PCB shall look into the matter and take appropriate action in accordance with law and furnish a factual and action taken report in the matter within two months from 31-07-2019.”

Complaint: M/s Swastik Polyprints Pvt Ltd at Fulpada, Surat is causing air pollution by using Petroleum coal.

Major points in complaint:

- ✓ Swastik Polyprints Pvt Ltd is causing high pollution in peripheral area sachin and nearby residential and commercial areas.
- ✓ Residents are facing skin problem, lung problem and blood pressure problem.
- ✓ Nearby people affected with respiratory diseases and they are having loss of their eyes due to release of black fog of petroleum coal.
- ✓ They have made pollution by disposing unprocessed and chemicals hard water in nearby open pipeline of water.
- ✓ As per complainer they have made complaint to GPCB several times.

Previous status of Industry :

- ✓ Complaint of Azad Hind Mazdoor Sena dated 18-02-2019 was received to this office on 19-02-2019 and Regional officer, Surat was asked to send report.
- ✓ Interim reply was given to the complainer on 08-03-2019.
- ✓ Inspection report from Regional Office was received with respect to complaint of inspection carried out on dated: 04-04-2019.
- ✓ Observation of monitoring report:
 - Unit was found in operation.
 - Unit is a member of CETP.
 - Imported coal was used as fuel in Boiler and TFH.
 - Analysis report of sample collected from final outlet showed BOD= 108 mg/l (limit= 400 mg/l), COD= 533 mg/l (limit= 1000 mg/l).
 - Analysis report of sample collected from stack showed PM= 199 mg/Nm³ (limit= 150 mg/Nm³, SO_X= 88 ppm (limit= 100 ppm) and NO₂= 18 PPM (limit= 50 ppm).
- ✓ Looking to IR observation and Analysis report Notice of Direction was issued to the unit under section 31(A) of The Air Act 1981.
- ✓ Complainer was replied regarding the action taken vide letter dated 29-04-2019.

- ✓ Industry had replied to Notice of Direction and had complied by replacing the leaking bags in Bag filter due to which the PM level was found high.
- ✓ Thenafter Unit was visited on 31-05-2019 with respect to CCA Renewal application and the result of sample collected at the time of visit were found within norms.
- ✓ Analysis report of sample collected from final outlet showed BOD:110 mg/lit(400 mg/lit) , COD: 710mg/lit(1000 mg/lit)
- ✓ Analysis report of sample collected from stack showed PM-119 mg/Nm³(150 mg/Nm³),SO₂-49.13ppm(limit=100 ppm), NO_x- 27.06ppm (limit=50 ppm)
- ✓ Unit has obtained CCA of the Board valid up to 31-03-2024.

Latest status of Industry :

- ✓ Inspection report from Regional Office was received with respect to complaint of inspection carried out on dated: 22-08-2019.
- ✓ Observation of monitoring report:
 - Unit was found in operation.
 - Unit is a member of CETP.Waste water generated after primary treatment is sent to CETP.
 - During inspection no any waste water discharge or pool on open land within or outside the premises was seen.
 - Analysis report of sample collected from final outlet showed BOD= 96 mg/l (limit= 400 mg/l), COD= 387mg/l (limit= 1000 mg/l).
 - Air Pollution Control Measure provided at Boiler and TFH were found in operation.
 - Imported coal was used as fuel in Boiler and TFH.
 - Analysis report of sample collected from stack showed PM= 140 mg/Nm³ (limit= 150 mg/Nm³, SO_x= 73 mg/Nm³ (limit= 100 ppm) and NO₂= 16.8 mg/Nm³ (limit= 50 ppm).
 - Ambient Air quality was found normal during inspection.

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